

FSSAI issues direction on declaration of RDA on label

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The apex food authority has issued a direction regarding the declaration of percentage contribution to Recommended Dietary Allowance (RDA) for different age groups on the label of the product.

It has clarified that in case of food for specific age group or physiological condition, respective RDAs may be considered for the purpose of labelling.

According to the FSSAI, "It is clarified that in the case of foods which are targeted to a specific age group or physiological condition, respective RDAs may be considered for declaring per serve percentage (%) RDA based on the recommended dietary allowance specified by the Indian Council of Medical Research."

FSSAI, in a statement, has pointed out that it had received representations from the stakeholders regarding declaration of percentage contribution to RDA in case of foods targeted to specific age groups.

It is pertinent to mention that the Labelling and Display Regulations 2020, stipulate labelling of nutritional information per 100g or 100ml or per single consumption pack of the product and per serve percentage contribution to RDA calculated on the basis of 2000kcal energy, 67g total fat, 22g saturated fat, 2g trans fat, 50 g added sugar and 2000mg of sodium (5g salt) for average adult per day, on the label.

The enforcement of the FSS Labelling and Display Regulations would begin from July 1, 2022.